

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 132 of 2014

Dated : 12th August, 2014

In the matter of

M/s EMCO Energy Ltd.

...Appellant (s)

Versus.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 19.08.2014.

COURT MASTER